

MOST URGENT

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF POWER)  
DELHI SECRETARIAT 8<sup>TH</sup> LEVEL, B-WING,  
I.P.ESTATE NEW DELHI - 110002

No.F.14(130)/V.S.2025/Power/1367-1369

Dated: 20/3/2025

To,

The Dy. Secretary (Legislation),  
Question Branch,  
Delhi Vidhan Sabha,  
Old Secretariat, Delhi - 110054

Sub: Starred Question No.2

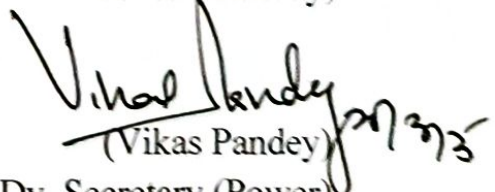
Sir,

Please find enclosed copy of reply of the Starred Question No.2 for 24.03.2025 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

This issues with the approval of the Hon'ble Minister (Power).

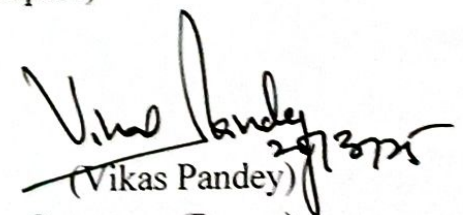
Encl. As above

Yours faithfully,

  
(Vikas Pandey)  
Dy. Secretary (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD

  
(Vikas Pandey)  
Dy. Secretary (Power)

विभाग का नाम :- ऊर्जा विभाग  
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

तारांकित प्रश्न संख्या-2  
दिनांक :-24.03.2025

प्रश्नकर्ता - श्री जरनैल सिंह

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

प्रश्न		उत्तर			
क)	विभिन्न डिस्कॉम द्वारा दिल्ली में सड़कों पर लगाए गए खम्भों और ट्रांसफार्मरों की संख्या ;	विभिन्न डिस्कॉम द्वारा दिया गया विवरण इस प्रकार है :			
		डिस्कॉम	खम्भे (In Lakh)	ट्रांसफार्मर	
		टीपीडीडीएल	3.16	31329	
		बीआरपीएल	2.83	36918	
		बीवाईपीएल	1.39	4044	
ख)	इन खम्भों और ट्रांसफार्मरों के कारण होने वाले ट्रैफिक जाम की समस्या के समाधान के लिए कौन उत्तरदायी है ;	बिजली वितरण कंपनी द्वारा सूचित किया गया है कि सभी खम्भे और ट्रांसफार्मर सड़क के किनारे लगाये गये हैं, जिससे ट्रैफिक जाम की समस्या उत्पन्न ना हो। यद्यपि ट्रैफिक जाम की कोई समस्या/शिकायत प्राप्त होती है तो तकनीकी व्यवहारता जांचने के उपरांत तथा नागरिक एजेन्सी/आवेदक द्वारा अनुमानित लागत का भुगतान करने पर डीईआरसी नियमों के अनुसार समाधान कर दिया जाता है।			
ग)	ऊर्जा विभाग व डिस्कॉम द्वारा इस संबंध में प्राप्त शिकायतों की कुल संख्या व की गई कार्यवाही का पूर्ण विवरण ;	विद्युत वितरण कंपनियों से प्राप्त शिकायतों/कार्यवाही का पूर्ण विवरण इस प्रकार है। संलग्नक ('क')			
		कंपनी	कुल प्राप्त शिकायत	कार्यवाही की गई	विचाराधीन
		बीवाईपीएल	15	8	7
		टीपीडीडीएल	10	9	1
		बीआरपीएल	22	0	22
घ)	इन शिकायतों के समाधान हेतु सरकार की क्या योजना है ;	उपरोक्त 'ख' के अनुसार			
ङ)	सुभाष नगर ड्रेन के किनारे सड़क पर लगे, खम्भों व ट्रांसफार्मरों के कारण होने वाले ट्रैफिक जाम की समस्या पर कब तक कार्रवाई होगी ;	संबंधित बिजली वितरण कंपनी बीआरपीएल तथा ऊर्जा विभाग में पिछले 10 वर्षों में इस संबंध में कोई शिकायत प्राप्त नहीं हुई है।			
च)	आवासीय क्षेत्रों के ऊपर से गुजरने वाली हाई टेंशन वायर्स को हटाने संबंधी विभाग की नीति का विवरण और ;	हाई टेंशन वायर्स को हटाने संबंधी ऊर्जा विभाग की नीति का विवरण संलग्न है। संलग्नक 'ख'			
छ)	एमबीएस नगर तथा विष्णु गार्डन क्षेत्र से गुजरने वाली हाई टेंशन वायर्स को कब तक हटा दिया जाएगा ?	संबंधित बिजली वितरण कंपनी बीआरपीएल तथा ऊर्जा विभाग में पिछले 10 वर्षों में इस संबंध में कोई शिकायत प्राप्त नहीं हुई है।			

सूचना सक्षम प्राधिकारी से अनुमोदित है।

**VIKAS PANDEY**  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

(विकास पाण्डे)  
उप सचिव (ऊर्जा)

*विकास पाण्डे*




BYPL an  
closed complaint

Vidhan Sabha Q.2 -24.03.2025

Details of Closed complaints for Pole shifting and substation shifting creating obstruction on roads in BYPL area

Annexure- B

S.no.	Source of complainant	Road Owning Agency	Location details - Road name/ area name	Obstructing (Road / Footpath along road / Both )	Longitude Latitude	Network Element creating obstruction	No. of 11 KV Substation shifted	Shifted 11 KV substation name	No. of poles shifted	BYPL Division	Complaint Logged in FY	Work status
1	NHAI	NHAI	RAMESH PARK PUSHTA ROAD, LAXMI NAGAR	Road	Lat- 28.636472 Long- 77.270146	Substation and Poles	1	PWD Street Light Pushta	2	Laxmi Nagar	FY 2023-24	Completed
2	NHAI	NHAI	M.B PUSTA ROAD MAIN WAZIRABAD ROAD , PUNJABI COLONY GAMRI	Road	Lat- 28.69590 Long- 77.25529	Substation and Poles	1	Punjabi Colony Gamri	1	Yamuna vihar	FY 2023-24	Completed
3	RWA FRIENDS COLONY	MCD	SHIFTING OF DT & POLE IN GALI NO. 5-6 FCIA R. LINE IN DIV GT ROAD	Road	Lat- 28.673303 Long- 77.305155	Substation and Poles	1	GALI NO. 5-6 FCIA R. LINE	3	G T Road	FY 2023-24	Completed
4	PWD	PWD	PRASOOTI GRAH, PPG ROAD, FINE HOME APARTMENTS AT JEEVAN ANMOL HOSPITAL MAYUR VIHAR PHASE 1, ON PPG ROAD	Road		Substation	1	Prasooti Grah	-	Mayur vihar 1&2	FY 2022-23	Completed
5	LOCAL RESIDENTS NEAR BY THE SUBSTATION THROUGH HONORABLE SPEAKER VIDHAN SABHA DELHI	PWD	J&K PKT ROAD DILSHAD GARDEN	Both road & footpath	Lat- 28.681076 Long- 77.320908	Substation	1	DAAL MILL	-	G T Road	FY 2023-24	Completed
6	PWD	PWD	ROAD NO. 56 NEAR VIVEK VIHAR GRID SURYANAGAR	Road	Lat- 28.4011283N Long- 77.1920166E	Substation	1	400 KVA SUBSTATION :- ROAD NO. 56 POLE MOUNTED VIVEK VIHAR	-	Karkardooma	FY 2023-24	Completed
7	LOCAL RESIDENTS NEAR BY THE POLE THROUGH HONORABLE MLA SHRI GOPAL RAI	MCD	EAST GORAKH PARK GALI NO. 9 NEAR NALA	Road	Lat- 28.6885835 Long- 77.284532	Poles	-	-	1	G T Road	FY 2023-24	Completed
8	LOCAL RESIDENTS NEAR BY THE SUBSTATION THROUGH HONORABLE SPEAKER VIDHAN SABHA DELHI	PWD	CHINTAMANI RED LIGHT GT ROAD	Road	Lat- 28.6766401 Long- 77.316612	Poles	-	-	1	G T Road	FY 2023-24	Completed

  
VIKAS PANDEY  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

Details of complaints for Pole shifting and substation shifting creating obstruction on roads in BYPL area

Annexure- A

S.no.	Source of complainant	Road Owning Agency	Location details - Road name/ area name	Obstructing (Road / Footpath along road / Both )	Longitude Latitude	Network Element creating obstruction	No. of 11 KV Substation pending for shifting	To be shifted 11 KV substation name	No. of poles to be shifted	BYPL Division	Complaint Logged in FY	Work status	Timeline
1	LOCAL RESIDENTS NEAR BY THE SUBSTATION THROUGH MLA AC-57 PATPARGANJ	PWD	NARIWANA ROAD INFRONT OF SARASWATI KUNJ SOCIETY	Both road & footpath	Lat- 283726024" N Long-77183225" E	Substation	1	C BLOCK WEST VINOD NAGAR (LAXMI NAGAR)	-	LAXMINAGAR	FY 2024-25	IT IS PENDING DUE TO NON-AVAILABILITY OF NOC FROM NGT & PWD	3 Months after availability of appropriate alternate land space & Funds
2	CHIEF SECRETARY GNCTD & RECEIVED FROM Dy. SECRETARY POWER	MCD	MANDOLI ROAD RAM NAGAR SHANDARA	Both road & footpath	Lat- 284041470" N Long-771736534" E	Substation	1	MOTI RAM ROAD PEER WALA	-	G.T ROAD	FY 2024-25	NO ALTERNATE SPACE AVAILABLE FOR 11KV SUBSTATION SHIFTING FROM MCD	3 Months after availability of appropriate alternate land space & Funds
3	LOCAL RESIDENTS NEAR BY THE SUBSTATION THROUGH MLA AC-23 KAROL BAGH	PWD	FAIZ ROAD NEAR KALKA DAS CHOWK	Both road & footpath	Lat- 283857139 N Long-771158969" E	Substation	1	FAIZ ROAD NO.1	-	SHANKAR ROAD	FY 2024-25	NO ALTERNATE SPACE AVAILABLE FOR 11KV SUBSTATION SHIFTING FROM PWD	2 Months after availability of appropriate alternate land space & Funds
4	POWER DEPT	PWD	JHEEL KHARENJA SCOOTER MARKET, NEAR BANKEY BIHARI TEMPLE	Road	Lat- 28.3934277N Long- 77.162835E	Substation	1	JHEEL P/M NO.1	-	KRISHNA NAGAR	FY 2023-24	SUB-STATION COULD NOT BE SHIFTED, DUE TO SPACE NOT PROVIDED BY PWD	2 Months after availability of appropriate alternate land space & Funds
5	LOCAL RESIDENTS NEAR BY THE SUBSTATION THROUGH HONORABLE MLA SHRI ABDUL REHMAN	MCD	BRAHMPURI ROAD NEAR GHONDA CHOWK	Road	Lat- 28.4049557N Long- 77.1602005E	Substation and Poles	1	RISHI KARDAM MARG	5	YAMUNA VIHAR	FY 2023-24	SUBSTATION SHIFTING ISSUE WAS RAISE BY THE THEN HON'BLE MLA SHRI ABDUL REHMAN, (AC-85 SEELAMPUR) BUT NO ALTERNATE LOCATION WAS PROVIDED TO BYPL. ISSUE IS STILL UNDER DISCUSSION	1 Month after availability of appropriate alternate land space & Funds
6	DELHI TRAFFIC POLICE	PWD	NEAR SHIV MANDIR 100 FT. RD, EAST BABARPUR	Both road & footpath	Lat- 28.6895950 Long- 77.2848296	Substation	1	SHIV MANDIR 100 FT. RD.PL	-	NAND NAGRI	FY 2019-20	SITE VISITED ALONGWITH PWD OFFICIALS IN OCT-2019 BUT NO ALTERNATE SPACE PROVIDED BY PWD TO BYPL TILL DATE	3 Months after availability of appropriate alternate land space & Funds
7	LOCAL RESIDENTS NEAR BY THE POLE THROUGH HONORABLE MLA SHRI KULDEEP KUMAR	MCD	KONDLI VILLAGE NEAR SHIV MANDIR	Road	Lat- 28.6118909N Long- 77.3238633E	Pole	-	-	1	VASUNDHARA ENCLAVE	FY 2022-23	FUNDS NOT RECEIVED	1 week after availability of Funds

*Vikas Pandey*

VIKAS PANDEY  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02



OBSTRUCTION CAUSED ON ACCOUNT OF PRESENCE OF ELECTRIC POLES/TRANSFORMERS-ACTION TO BE TAKEN BY POWER DEPARTMENT

Annexure-A

S.N O	Name of road/footpath	Name of the road	Length of survey from-to; mention specific landmark	Obstructions noticed In the		Obstructions noticed In		Range	Nodal Deptt.	Division	Final Status
				Type	Latitude/Longitude	Type	Latitude/Longitude				
1	PWD	Main Najafgarh road	300 Mtrs near Mahindru hospital at Main Najafgarh road uttam nagareast metro stn to dwk more in	electric transformer	77.049713 / 28.0620716	Nil	N/A	western range	Power	Uttam Nagar	Letter written to PWD for Joint Visit.
2	PWD	OLD Kakrola Road	1.5 KM from TuraMandi to Najafgarh Drain	Transformer and electricity Poles	28.595594 / 77003186	Nil	N/A	western range	Power	Najafgarh	Joint Inspection done with PWD official.PWD official informed that Road dosenot belong to PWD.UD is requested for identifying the Road owning Agency
3	PWD	Aurobindo Marg	4.8 KM PTS T-Point to AIIMS (Near Adchini Red Lighttowards Adchini Bus stop)	Nil	Nil	electric trransformere r on footpath near Adchini Red Light	28.5374911 / 77.1958976	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.
4	PWD	Aurobindo Marg	4.8 KM PTS T-Point to AIIMS (Near Adchini bus stop)	Nil	Nil	electric trransformere r on footpath near Adchini bus stop	28.536549 / 77.197507	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.
5	PWD	SSN Marg ( BhatiMines to 100 Foota Red Light)	Near Rajpur Jat Cut	electricity transformer	28.495381 / 77.184146	electricity transformer	28.495381 / 77.184146	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.
6	PWD	SSN Marg	Near Nanda Hospital	electricity transformer	28.494102 / 77.184316	electricity transformer	28.494102 / 77.184316	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.
7	PWD	SSN Marg ( 100 Foota Red Light to BhatiMines)	Near Y-Point	Nil	Nil	electricity transformer	28.502979 / 77.185711	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.
8	PWD	SSN Marg ( 100 Foota Red Light to BhatiMines)	Near Y-Point	Nil	Nil	electricity transformer	28.501493 / 77.185845	souther n range	Power	Saket	Joint Visit with PWD Conducted-No Space is available for Shifting the transformer.

Vikas Pandey

Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02




S.N O	Name of Road/ footpath	Name of the road	Length of survey from- to; mention specific landmark	Obstructions noticed in the		Obstructions noticed in		Range	Nodal Deptt.	Division	Final Status
				Type	Latitude/ Longitude	Type	Latitude/ Longitude				
9	PWD	SSN Marg ( 100 Foota Red Light to Bhati Mines)	Near Y-Point	Nil	Nil	electricity transformer	28.501142 /	souther n range	Power	Saket	Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer. Joint Visit with PWD Conducted- No Space is available for Shifting the transformer.
10	PWD		Near Y-Point	Nil	Nil	electricity transformer	28.501547 / 77.18515	souther n range	Power	Saket	
11	PWD		Near Y-Point	Nil	Nil	electricity transformer	28.500911 / 77.185718	souther n range	Power	Saket	
12	PWD		Near Maidan Garhi Cut	Nil	Nil	Electricity Panel	28.498548 / 77.185047	souther n range	Power	Saket	
13	PWD		Near shani Dham Cut	Nil	Nil	electricity transformer	28.46391 / 77.186324	souther n range	Power	Saket	
14	PWD		Near Chandan Holla	electricity transformer	28.466734 / 77.186489	electricity transformer	28.466734 / 77.186489	souther n range	Power	Saket	
15	PWD		Near Fatehpur Beri MKT	electricity transformer	28.459119 / 77.184747	electricity transformer	28.459119 / 77.184747	souther n range	Power	Saket	
16	PWD		Infront of Radha Swami Satsang Beas Main gate.	Nil	Nil	Permanent structure Electric Pole	28.439273 / 77.197898	souther n range	Power	Saket	
17	PWD		Radha Swami Satsang Beas.	Nil	Nil	electricity transformer	28.438062 / 77.199401	souther n range	Power	Saket	
18	PWD		Radha Swami Satsang Beas.	Nil	Nil	Electricity Panel	28.438456 / 77.198578	souther n range	Power	Saket	
19	PWD		Radha Swami Satsang Beas.	electricity transformer	28.443988 / 77.18961	electricity transformer	28.443988 / 77.18961	souther n range	Power	Saket	
20	PWD	Main Najafgarh road Uttam Nagar near Metro Pillar NO 675 opposite Dall Mill Road Uttam Nagar, New Delhi	Approx-3 KMS, Metro Pillar No 639 to Metro Pillar No 745	Eclectic Transformer (Near Pillar No 675)	28.62237 & N28.37'20.5183 2 /77.055863E77. 3,3	Nil	Nil		Power Deptt. By. Secretary Department of Power Govt. of NCT of Delhi Delhi Secretariat, New Delhi-02	Letter written to PWD for Joint Visit.	

*Vikas Pandey*  
Vikas Pandey  
By. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

S.N O	Name of Road/ footpath	Name of the road	Length of survey from- to; mention specific landmark	Obstructions noticed In the		Obstructions noticed In		Range	Nodal Deptt.	Division	Final Status
				Type	Latitude/ Longitude	Type	Latitude/ Longitude				
21	PWD	Main Najafgarh road Uttam Nagar near Metro Pillar NO 662 opposite Dall Mill Road Uttam Nagar, New Delhi	Approx 3 Kms, Metro Pilar NO 639 to metro Pillar NO -745	Eclectic Transformer (Near Pillar No 662)	28.62357 & N28.37'24.8491 2 / 77.06174 E- long 77.3,42.25706	Nil	Nil		Power Deptt.	Vikaspuri	Letter written to PWD for Joint Visit, Avalability of PWD official awaited for Joint Inspection
22	PWD	SSN Marg 100 foota roads , red light to bhatti mines	100 foota road, red light to bhatti mines 13 KM	overflowing of heavy traffic	28.502979 / 77.185631	Electric Transforme r and koodadan	28.502979 / 77.185631		(i) Power (ii) MCD	SAKET	Joint Visit with PWD Conducted- PWD official to revert on alternative Space

**Note- BRPL will take up shifting work wherever space and funds are provided subject to completion of all commercial formalities and technical feasibility. There is no other pending cases.**

  
**VIKAS PANDEY**  
 Dy. Secretary  
 Department of Power  
 Govt. of NCT of Delhi  
 Delhi Secretariat, New Delhi-02



## Details of opened complaints for pole shifting and substation shifting creating obstruction on roads in TPDDL area

S. No.	Source of Complaint	Road Owning Agency	Location Details - Road Name/Area Name	Obstructing (Road/Footpath Along Road/Both)	Google Coordinates (Lat,Long)	Network element creating obstruction	No. of 11kV substations pending for shifting	To be shifted 11kV substation name	No. of poles to be shifted	TPDDL Area/Zone	Complaint logged in FY	Work status	Timeline
1	Supreme Court Monitored 77 Corridor	PWD	Kingsway Camp to Nirankari Sarover	Footpath	NA	Yes	2 Nos.			Kingsway Camp to Nirankari Sarover	Fy19/& wprk Held-Up	<p>work completed-</p> <p>1.Shifting of LT ABC from Pole No 413-22/23 to Pole No 413-22/20 by installing new poles.</p> <p>2.Replacement of existing O/H Bare conductor from Pole No HT413-14/54 to Pole No HT413-14/63 by new HT U/G Cable.</p> <p>3.Replacement of existing LT ABC from Pole No HT413-14/54 to Pole No 414-14/44</p> <p>work pending-</p> <p>4.(Dhaka Kiosk S/Stn -MCD land is required for relocating the existing S/Stn.</p> <p>5 (RBTB Hospital)-MCD land is required for relocating the existing S/Stn.</p> <p>Current status-PWD has to arrange space from MCD and provide it to TPDDL for shifting of transformer at two loaction mentioned at S.No 4 &amp; 5. In case, the space is arrange by PWD, the scheme will also need be be revised as the scheme is framed in 2019 and alternate space arrangement in pending since last 6 years.</p>	The costing of this scheme has to be esclated and scheme need to be reframed once the clarity regarding space requirement is fulfilled. The work will be completed by 4 months from the date of alternate space and payment of addition fund due to revision.
2	Supreme Court Monitored 77 Corridor	PWD	Removal of EHV line from Rohtak road Punjabi Bagh	Footpath/Road	NA	Yes				Rohatak Road Grid	Completed	Work completed at site in Jan23	
3	Supreme Court Monitored 77 Corridor	PWD	Anukampa Chowk to Britannia	Road	NA	Yes				Britania Read Light to Anukampa Chowk	Completed	The work completed at site in March 2020	
4	Supreme Court Monitored 77 Corridor	PWD	Gulab Singh Road (WaterTank Chowk)	Footpath	NA	Yes				Ashok Vihar	Completed	The work was completed at site in Apr 2020	
5	Supreme Court Monitored 77 Corridor	PWD	Bawana T point to Ishwar Colony	Road	NA	Yes				Bawana	Completed	The work completed at site in Feb 22.	
6&7	Supreme Court Monitored 77 Corridor	PWD	Badli - Bawana Road & Kanjhawala - Bawana Road(i.e. two scheme)	Road/Footpath	NA	Yes				Bawana	Completed	The work has been completed in Dec 21	
8	Supreme Court Monitored 77 Corridor	PWD	Part A. State Transport Authority, Burari to Shalimar palace.	Road/Footpath	NA	Yes				Burari	Completed	Part A. Part A: -Scheme PR/D0414/00072-LHS The work is completed at site in Aug 2021.	
9	Supreme Court Monitored 77 Corridor	PWD	Part B. Shalimar Palace to Hospital to Hiranki	Road/Footpath	NA	Yes				Burari	Completed	Part B: The work was completed at site in July 2020	
10	Supreme Court Monitored 77 Corridor	PWD	shifting of electrical services at F Block Mangolpuri	Road	NA	Yes				Mangol Puri	Completed	Work completed at site Dec 22	

VIKAS PANDEY  
Deputy SecretaryDepartment of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF POWER)  
DELHI SECRETARIAT, 8<sup>TH</sup> LEVEL B-WING  
NEW DELHI-110002

No: F.11 (09)/2007/Power/2609-2619

Dated: 03<sup>rd</sup> August, 2018

ORDER

Sub: Policy on the shifting of HT (11KV, 33KV & 66KV) / LT400V)  
Electricity Transmission Lines posing threat to human lives –  
Modification of Cabinet decision No.1588 dated 09.11.2009 thereof.

The Council of Ministers, Govt. of NCT of Delhi vide decision no. 2604 dated 31.07.2018 on the subject cited above has considered and approved the following in respect of the existing policy on shifting of HT/LT Lines:

- i. In case of colonies set up under 20 point programme in the rural area, the shifting of HT/LT lines would be done through the fund of Govt. from the budget of Power Department which would provide for 100% of the cost of shifting.
- ii. In respect of other rural areas, like Lal Dora areas and extended Lal Dora areas, the cost of shifting of HT/LT lines would also be made from the funds of Govt. from the budget of Power Department which would provide for 100% of the cost of shifting.
- iii. In respect of farmhouses, the entire cost of shifting will be borne by the affected consumers. In case of farmers other than farmhouse owners, 100% of the cost of shifting is to be borne by Govt. from the budget of Power Department.
- iv. In respect of regularized unauthorized colonies including urbanized villages and resettlement colonies, 100% of the cost of shifting is to be borne by Govt. from the budget of Power Department.
- v. In case of HT/LT lines passing through Government Institutions, public authority buildings, schools, hospitals, colleges of public nature and

*Vikas Pandey*

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Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

*[Signature]*  
03/08/18

which are owned by the government, 100% of the funding would be met by the concerned department/ agency for shifting of the lines.

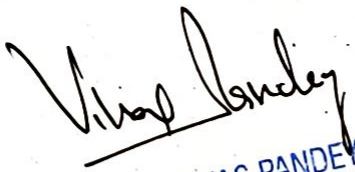
- vi. In case of private institutions of a public nature like educational and health institutions etc., 100% of the cost of shifting is to be borne by the concerned institution.
- vii. Scope of the policy of HT/LT lines will include the HT transmission lines of 11KV, 33KV as well as 66KV and LT lines of 400V.

  
(Sudhir Sharma)

Dy. Secretary (Power)

Copy to :-

1. Pr. Secretary to Lt. Governor, Delhi.
2. Spl. Secretary to the Chief Minister, Delhi.
3. Council of Ministers, GNCTD
4. All MLAs, GNCTD
5. SO to Chief Secretary, GNCTD
6. Addl. Chief Secretary, GNCTD
7. All Pr. Secretaries / Secretaries, GNCTD
8. Pr. Secretary (UD), GNCTD
9. Secretary, DERC
10. Dir (O), DTL
11. CEOs, BRPL, BYPL & TPDDL



**VIKAS PANDEY**  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02



**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**(DEPARTMENT OF POWER)**  
**DELHI SECRETARIAT 8<sup>th</sup> LEVEL, B-WING,**  
**I.P. ESTATE NEW DELHI - 110002**

No: F.11(26)/2014/Power/575

Dated: 22-3-2023

**ORDER**

Sub: Policy on the shifting of HT (11KV, 33KV & 66KV) / LT(400V) Electricity Transmission Lines posing threat to human lives - Modification of Cabinet decision No.2604 dated 31.07.2018 thereof.

The Council of Ministers, Govt. of NCT of Delhi vide Decision No.3105 dated 07.02.2023 has considered and approved the following in respect of the existing policy No. F.11(09)/2007/Power/2609-2619 dated 03.08.2018 on shifting of HT/LT Electricity Transmission Lines posing threat to human lives:

i. The clause-V of existing policy of shifting of HT/LT lines dated 03.08.2018 has been modified to the following extent:

v. *In case of HT/LT lines passing through Government Institutions, public authority buildings, public schools, public hospitals, colleges of public nature and which are owned by the government, 100% of the funding would be borne by the Power Department GNCTD (under intimation to the land-owning agency concerned) in order to avoid further causalities for shifting of the lines, subject to the condition that 'No Objection Certificate' has been obtained from the concerned land-owning agency for undertaking such work of shifting of lines.*

ii. A new clause in existing policy of shifting of HT/LT line dated 03.08.2018 has been added:

The Expert Technical Committee (ETC) would assess the proposals of shifting of HT/LT lines and certify that the existing electric line proposed for shifting pose threat to human lives.

(L.L.Meena)

Dy. Director (Power)

Copy to:

*Vikas Pandey*  
**VIKAS PANDEY**  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

1. The Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi
3. Council of Ministers, GNCTD.
4. All MLAs, GNCTD
5. OSD to Chief Secretary, Delhi.
6. All Addl. Chief Secretary/ Pr. Secretary/ Secretary, GNCTD
7. Secretary (UD), GNCTD
8. Secretary, DERC
9. Director (Opr.), DTL
10. Chairman, ETC/ G.M. (Planning), DTL
11. CEO-BRPL, CEO-BYPL, CEO-TPDDL